

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 141 of 2015 & 283 of 2014**

**Dated: 12<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Appeal Nos. 141 of 2015**

**M/s. Vedanta Ltd. ... Appellant(s)  
Versus  
Odisha Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Appeal No. 283 of 2014**

**M/s. Sesa Sterlite Ltd. ... Appellant(s)  
Versus  
Odisha Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Tabrez Malwat  
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley  
Mr. Abhishek Upadhyay for R.4  
Mr. Surabhi Sinha  
Mr. Abhas for R. 7 & 8  
Mr. G. Umopathy  
Mr. Rutwik Panda  
Ms. Anshu Malik  
Mr. P.C. Sen for R.1  
Mr. Soumyajit Pani for R.6**

**ORDER**

Learned counsel for Respondent No.6 seeks three weeks time to file written submissions. He may file the same on or before 04.03.2016 after serving copy on the other side. Rejoinder, if any, may be filed on or before 18.03.2016 after serving copy on the other side.

List the matter on **30.03.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**